



# HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

26th February, 2026

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Total Question - 20

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To Available of BT-5 Cotton Seed in the Market

**\*61 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) whether any research on BT-5 cotton seed is being conducted by the Government in the State; if so, its present status and details thereof; and
- b) the time by which BT-5 cotton seed is likely to be available in the market in the State?

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The Details of Ayushman Bharat-Chirayu Haryana Scheme

**\*62 Sh. Aditya Surjewala (Kaithal):**

Will the Health Minister be pleased to state: -

- a) the district-wise, month-wise and year-wise number of Ayushman cards active, new cards issued and cancelled in State since year 2019;
- b) the number and list of treatments covered under the Ayushman Bharat-Chirayu Haryana scheme during January 2024, October 2024 and January

2026 alongwith any additions or deletions made during the said period;

c) the district-wise, month-wise and year-wise total number of treatments availed and the amount disbursed to hospitals under the Ayushman Bharat-Chirayu Haryana scheme in State since November 2022; and

d) the district-wise, month-wise and year-wise number of claims submitted by hospitals, claims approved, claims rejected and claims pending in State since November 2022?

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### **To Supply Clean Potable Water**

**\*63 Smt. Geeta Bhukkal (Jhajjar):**

Will the Public Health Engineering Minister be pleased to state: -

a) the steps being taken by the Government to supply clean potable water in the villages Kaliawas, Khanpur Kalan, Mundsa, Khorra, Bahu, Noganwa, Salhawas, Matanhail, Dhana Dhanirwas and Jhajjar City of Jhajjar Assembly Constituency; and

(b) the steps taken by the Government for regular cleaning and maintenance of water works and storage tanks, prevention and rectification of leakage in drinking water pipelines, monitoring and control of TDS levels, particularly in underground water and hand-pumps and supply of packaged drinking water in the abovesaid areas?

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### **To Upgrade Municipal Committee as Municipal Council**

**\*64 Sh. Devender Kadyan (Ganaur):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to upgrade Ganaur Municipal Committee as Municipal Council; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

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### **To Construct a Bridge**

**\*65 Sh. Ram Kumar Kashyap (Indri):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a bridge on Dhanora Escape to connect village Shergarh Tapu of Indri Assembly Constituency with the Uttar Pradesh border; and

b) if so, the details thereof togetherwith the time by which the construction work of the said bridge is likely to be started and completed?

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### **To Repair the Sewerage and Storm-Water Disposal System**

**\*66 Smt. Vinesh (Julana):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the problem of water accumulation persists in the main street of Julana—Shadipur market due to the absence of proper drainage facilities;

b) the steps taken by the Government for the permanent resolution of the abovesaid problem;

c) whether there is any proposal under consideration of the Government for the improvement/repair of the drainage, sewerage or storm-water disposal system in the abovesaid area; if so, the details of the estimated cost of the project and the present status of the administrative or technical sanctions togetherwith the time by which the abovesaid works are likely to be started and completed; and

d) if not, the reasons thereof?

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### **Compensation to the Damaged Properties Owners**

**\*67 Sh. Devender Hans (Guhla):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that a Sewerage Project initiated in the year 2016-17 in Siwan remains incomplete even after 9 years; if so, the reasons for which no inquiry has been initiated by the Government into the irregularities and delays of this project togetherwith the time by which such inquiry is likely to be initiated;

b) whether the Government is aware that due to leaving excavated roads open for prolonged periods, several roads have caved in and residential houses have developed severe structural cracks and damages; and

c) whether it is also a fact that the departmental officials have admitted that the damage to private properties was directly caused by the faulty execution of the sewerage works; if so, the reasons for which no compensation has been disbursed to the affected citizens so far togetherwith the time by which compensation is likely to be paid to the aggrieved homeowners?

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### **To Construct Railway Over Bridge**

**\*68 Sh. Laxman Singh Yadav (Rewari):**

Will the PW (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a flyover on the railway line from Rewari to Delhi and Rewari to Pataudi on the Rewari Outer By-pass; and

b) if so, the action being taken by the Government in this regard?

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### **To Upgrade Health Centres**

**\*69 Sh. Induraj Singh Narwal (Baroda):**

Will the Health Minister be pleased to state: -

a) whether there is also any proposal under consideration of the Government to upgrade the Primary Health Centre (PHC) located in Village Banwasa (Block Kathura) to a Community Health Centre (CHC); and

b) if so, the current status of the abovesaid proposal togetherwith the time by which the said PHC is likely to be upgraded?

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### **To Open a New SDO Civil Complex**

**\*70 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a new SDO Civil Complex in the Nangal Chaudhry Assembly Constituency; if so, the time by which it is likely to be opened; and

b) if not, the reasons thereof?

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### **To Release Funds For the Completion of Project**

**\*71 Sh. Nirmal Singh Mohra (Ambala City):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the construction works of Navrang Rai Talab, Mahavir Park and Bal Bhawan, which are important centres of religious, cultural and public faith in the Ambala City Assembly Constituency, have been lying incomplete for the last five years;

b) whether it is also a fact that the construction work already executed at these sites is of sub-standard quality and a vigilance enquiry in this regard has also been recommended by me, but no satisfactory reply/action has been received so far;

c) whether there is any proposal under consideration of the Government to take strict action against the officers/officials found responsible for poor quality construction and delay in execution of abovesaid works; and

d) whether there is also any proposal under consideration of the Government to release the funds required for the completion of the abovesaid three pending projects; if so, the time by which these projects are likely to be completed?

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### **To Provide Compensation to the Farmers**

**\*72 Balram Dangi (Mehem):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that farmers of villages Bhaini Surjan, Saman, Bhaini Mato, Behlba, Bhaini Maharajpur, Bhaini Bhairon, Bhaini Chandrapal, Baisi, Girawar, Farmana, Khairanti, Bedwa, Madina, Bahu Akbarpur, Sisar, Azaib, Bharan, Mokhra, Meham and Nindana-Meham Kheri in Meham Assembly

Constituency have suffered heavy crop losses due to excessive rainfall and waterlogging during the months of July—August 2025;

b) whether it is also a fact that the compensation has been paid to only about 25 percent of the affected farmers in the aforesaid villages so far, while the remaining about 75 percent farmers are still deprived of any financial relief;

c) whether any concrete and effective steps have been taken by the Government to provide compensation to the abovesaid remaining farmers; and

d) if so, the time by which compensation to the remaining affected farmers is likely to be released?

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### **To Develop the Residential Sectors**

**\*73 Sh. Tejpal Tanwar (Sohna):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the HSVP had acquired about 360 acres of land in the year 2008 for the development of three residential sectors in Taoru; if so, the reasons for which these sector have not been developed by the Government so far; and

b) whether there is any proposal under consideration of the Government to expedite the development of the abovesaid sectors; if so, the time by which these sectors are likely to be developed?

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### **To Establish a University**

**\*74 Smt. Renu Bala (Sadhaura):**

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to establish a University in Yamunanagar in the name of Bharat Ratna Dr. B. R. Ambedkar; and

b) if so, the present status of the said proposal and the level at which it is pending togetherwith the details of the estimated land requirement, proposed budget and the time-frame fixed for its establishment?

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### **To Provide Compensation to the Farmers**

**\*75 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that waterlogging occurred on Kaliawas Road due to the overflow of Samaspur STP in Charkhi Dadri district during the last monsoon season, preventing the sowing of crops; and

b) if so, the time by which the compensation to the affected farmers by the Government is likely to be provided?

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### **To Construct a Cath Lab and Cancer Institute**

**\*76 Sh. Jagmohan Anand (Karnal):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a Cath Lab and a Cancer Institute at Kalpana Chawla Medical Government College, Karnal; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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### **To Develop New Sectors Under HSVP**

**\*77 Sh. Manmohan Bhadana (Samalkha):**

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to develop new sectors under the Haryana Shehri Vikas Pradhikaran (HSVP) in Samalkha; and

b) if so, the number of sectors proposed to be developed togetherwith the

detailed information including location, total area and land acquisition process?

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### **To Provide Land to Bar Association**

**\*78 Sardar Jarnail Singh (Ratia ):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to provide land to the Bar Association of Ratia for the construction of Bar Room; if so, the details thereof?

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### **To Clean/Desilt the Pond**

**\*79 Smt. Krishna Gahlawat (Rai):**

Will the Development & Panchayats Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for the cleaning/desilting of the 5-acre pond located in village Badhmalik of Rai Assembly Constituency in district Sonipat; and

b) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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### **To Provide Potable Water and Construct a Boosting Station**

**\*80 Sh. Randhir Panihar (Nalwa):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to make arrangements for potable water through the construction of Water works in villages Pirawali and Chandan Nagar of Adampur Assembly Constituency;

b) whether there are any proposals under consideration of the Government to construct a Boosting Station in village Rawat Khera, laying of pipeline and construction of a Boosting Station in the Pump House at Talwandi Badshahpur and construction of Water Works at Bharri in Nalwa Assembly Constituency; and

c) if so, the time by which the above-mentioned works are likely to be approved and completed togetherwith the details thereof?

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